

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AMAR PRAKAASH DEVELOPERS PRIVATE LIMITED OPERATING IN THE
REAL ESTATE INDUSTRY
AT KANCHEEPURAM, CHENNAI, TAMIL NADU

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Amar Prakaash Developers Private Limited (CIN -U70102TN2008PTC066406) (PAN- AAHCA6244J)
2.	Address of the registered office	No.92, 1st Floor, Happiness Tower, Thirumudivakkam Main Road, Thirumudivakkam, Kancheepuram, Chennai, Tamil Nadu, India, 602109
3.	URL of website	http://www.amarprakash.in/
4.	Details of place where majority of fixed assets are located	The majority of fixed assets are located at Chennai, Tamil Nadu. The Individual project sites are mentioned below: <ol style="list-style-type: none"> 1. Temple Waves- Thirumudivakkam, Chromepet, Chennai West, Chennai 2. Royal Castle- Thirumudivakkam Village, Sriperumbudur Taluk, Chromepet, Chennai west, Chennai 3. Palm Riveria- Chennai Outer Ring Road, Irandankattalai, Tirumudivakkam, Chennai west, Chennai
5.	Installed capacity of main products/ services	Unsold inventory of approximately 1940 Residential units across the three projects (Avg Size: Approx.1000 Sq Ft) and commercial spaces.
6.	Quantity and value of main products/ services sold in last financial year	This is a Real Estate Developer Company based in Chennai. The company has been under financial stress for last approx. 4 Years. The construction activity has been in a stalled situation for last approx. 4 years. As the projects are currently stalled, therefore there were no sale of units during the last financial year.
7.	Number of employees/ workmen	There are no employee / workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write e mail to amar.prakaash@truproinsolvency.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write e mail to amar.prakaash@truproinsolvency.com to seek information regarding eligibility for resolution applicants under section 25(2)(h) of the Code.
10.	Last date for receipt of expression of interest	19-01-2024
11.	Date of issue of the provisional list of prospective resolution applicants	29-01-2024
12.	Last date for submission of objections to provisional list	03-02-2024
13.	Date of issue of final list of prospective resolution applicants	13-02-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18-02-2024
15.	Last date for submission of resolution plans	19-03-2024 *After considering exclusion of 187 days approved by COC and the application for

		exclusion is being submitted to Hon'ble NCLT.
16.	Process email id to submit Expression of Interest	amar.prakaash@truproinsolvency.com

Partner: CA and IP Karthik Natarajan
For, TruPro Insolvency Services LLP
Resolution Professional
in the matter of Amar Prakaash Developers Private Limited,
Regd. no.: IBBI/IPE-0140/IPA-1/2022-23/50004
Regd. Add: 581, 4th Floor, Sector-27, Gurugram-122002
Regd. Email ID: rohit.sehgal@truproinsolvency.com
Communication Email ID: amar.prakaash@truproinsolvency.com

Date: 20-12-2023

Place: Gurugram